

(17)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH  
AT HYDERABAD.

O.A.No. 503/97

Date of decision: June 9, 1998.

Between:

1. P.Ramesh.	7.D.Shashidhar Rao.	13.G.Karnaiah.
2. M.Srinivs.	8.Ch.Bhulaxmi.	14.Ch.Krishna Prasad.
3. G.Sripathi.	9.B.Hemasree.	15.K.Indira.
4. B.Praveen.	10.Phdi Rajareddy.	16.C.Rajendar.
5. M.Premkumar.	11.Omkari Uma.	17.L.Laxmikanth.
6. S.Venugopal.	12.G.Srinivas	18.P.Bhaskar.
	And	19.D.Umamaheswara Sharma. APPLICANTS.

AND.

1. The Regional Provident Fund (P.F.) Commissioner.  
Andhra Pradesh, Barkatpura, Hyderabad 500 027.
2. The Government of Andhra Pradesh represented by its  
District Employment Officer, Nizamabad District Employment  
Exchange, Nizamabad.

Respondents.

Counsel for the applicants. Sri K.Nageswara Reddy.

Counsel for respondents: Sri R.N.Reddy for R-1.  
Sri P.Naveen Rao for R-2.

CORAM:

Hon'ble Sri R.Rangarajan, Member (A)

Hon'ble B.S.Jai Parameshwar, Member (J)

JUDGMENT.

(per Hon'ble Sri R. Rangarajan, Member (A))

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Sri K.Nageswara Reddy for the applicant.

Sri R.N.Reddy for Respondent No.1 and

Sri Phaniraj for Sri Naveen Rao for Respondent No.2.

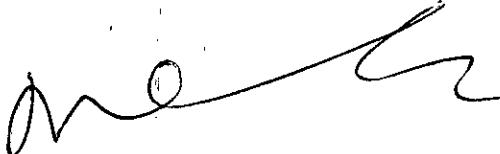
: 2 :

Sri K.Nageswara Reddy was informed by the learned counsel Sri R.M. Reddy for Respondent No.1 in regard to the contents of the letter dated 7-6-1998 and served a copy of the letter on him.

The applicants in this O.A., ~~was~~ not been selected as can be seen from the letter of the learned counsel for Respondent No.1 dated 7-6-1998. Hence the dismissal order indicated in the interim order is hereby confirmed.

The O.A., is dismissed. No costs.

  
(B.S.JAI PARAMESHWAR)  
a 6.98  
Member (J)

  
(R.RANGARAJAN)  
Member (A)

Date: 9th June, 1998.  
- - - - -  
Dictated in open Court.

  
DR T

sss.

Copy to:

1. The Regional Provident Fund Commissioner, Barkatpura, Hyderabad.
2. The District Employment Officer, Nizamabad Dist. Employment Exchange, Nizamabad
3. One copy to Mr.K.Nageswara Reddy, Advocate, CAT, Hyderabad.
4. One copy to Mr.R.N.Reddy, Advocate, CAT, Hyderabad.
5. One copy to Mr.P.Naveen Rao, Addl.CGSC, CAT, Hyderabad.
6. One copy to D.R(A), CAT, Hyderabad.
7. One duplicate copy.

YLKR

22/6/98  
7

II COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :  
M (J)

DATED: 9/6/88

ORDER/JUDGMENT

M.A/R.A/C.P. NO.

in

O.A. NO. 503/97

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

केन्द्रीय प्रशासनिक अधिकारण  
Central Administrative Tribunal  
प्रेषण / DESPATCH

16 JUN 1998

हैदराबाद न्यायपीट  
HYDERABAD BENCH